

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA  
STARRED QUESTION NO. 143  
TO BE ANSWERED ON 13<sup>TH</sup> DECEMBER, 2023**

**NET NEUTRALITY**

**\*143. SHRI RITESH PANDEY:**

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the details of the steps taken by the Government to ensure net neutrality in India;
- (b) the reasons as to why the Multi-Stakeholder Body, as recommended by TRAI to DoT in 2020, has not been established yet;
- (c) whether the Government has carried out any technical audit of net neutrality across different Internet Service Providers (ISPs), if so, the details thereof and if not, the reasons therefor; and
- (d) whether the Government has periodically issued directions to monitor net neutrality in their network, if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS AND  
INFORMATION TECHNOLOGY  
(SHRI ASHWINI VAISHNAW)**

- (a) to (d) A statement is laid on the Table of the House.

**STATEMENT TO BE LAID ON THE TABLE OF LOK SABHA IN RESPECT OF PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. \*143/3<sup>RD</sup> FOR 13<sup>TH</sup> DECEMBER, 2023 REGARDING “NET NEUTRALITY.”**

(a) Government issued the directives on Net Neutrality incorporating the principles of non-discriminatory treatment on 31<sup>st</sup> July 2018. Subsequently, relevant licenses were amended in 2018 and 2019 to enforce this directive.

(b) Telecom Regulatory Authority of India (TRAI) recommendations on ‘Traffic Management Practices (TMPs) and Multi-Stakeholder Body for Net Neutrality’ are under consideration in DoT.

(c) & (d) Technical audit of Internet Service Providers is carried out as per the License Agreement and includes the provisions related to net neutrality. The details of the number of the audits conducted are enclosed as **Annexure-I**.

**Table 1: Number of Audit Conducted**

<b>S.No.</b>	<b>Name of LSA</b>	<b>Count of Audits Conducted</b>
1	Andhra Pradesh	22
2	Assam	13
3	Bihar	25
4	Delhi	8
5	Gujarat	30
6	Himachal Pradesh	3
7	Haryana	25
8	Jammu & Kashmir	9
9	Karnataka	26
10	Kerala	6
11	Madhya Pradesh	3
12	Maharashtra	12
13	Mumbai	34
14	North East	6
15	Odisha	11
16	Punjab	12
17	Rajasthan	6
18	Tamil Nadu	27
19	UP(E)	17
20	UP(W)	27
21	West Bengal	13
22	Kolkata	
<b>Grand Total</b>		<b>335</b>

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